

**THE STATE OF UTTARAKHAND  
B/L, 1994**

**SHRI CHATURANAN MISHRA** (Bihar): Sir, I move for leave to introduce a Bill to provide for the establishment of the Uttarakhand by recognition of the existing state of Uttar Pradesh and for matters connected therewith.

*The question was put and the motion was adopted.*

**SHRI CHATURANAN MISHRA:** Sir, I introduce the Bill.

**THE COMPULSORY PRIMARY SECONDARY AND HIGHER EDUCATION IN REGIONAL LANGUAGES B/L, 1995**

**श्री राजनाथ सिंह :** (उत्तर प्रदेश) :  
उपसभाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि किसी राज्य या क्षेत्र की प्रादेशिक भाषा को प्राथमिक, माध्यमिक और उच्चतर शिक्षा का अनिवार्य शिक्षण माध्यम बनाने और तत्संबंधी विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

**श्री राजनाथ सिंह :** मैं विधेयक को पुरःस्थापित करता हूँ।

**THE COMPULSORY REGIONAL LANGUAGE IN PRIMARY AND SECONDARY SCHOOL BILL, 1995**

**श्री राजनाथ सिंह (उत्तर प्रदेश):**  
उपसभाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि प्राथमिक और माध्यमिक स्कूलों में राज्य की क्षेत्रीय भाषा को एक अनिवार्य भाषा तथा तत्संबंधी विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

**श्री राजनाथ सिंह :** मैं विधेयक को पुरःस्थापित करता हूँ।

**THE INTER-STATE RIVER PROJECTS, (REHABILITATION OF OUSTEES) BILL, 1995**

**SHRI SURESH PACHOURI** (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for the rehabilitation of oustees, particularly of Adivasis, whose immovable property is acquired for Inter-State River Project by the Government and for matters connected therewith and incidental thereto.

*The question was put and the motion was adopted.*

**SHRI SURESH PACHOURI:** Sir, I introduce the Bill.

**PAYMENT OF OLD AGE ALLOWANCE BILL, 1995**

**SHRI SURESH PACHOURI** (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for the payment of old age allowance by the State to the farmers and for matters connected therewith.

*The question was put and the motion was adopted.*

**SHRI SURESH PACHOURI:** Sir, I introduce the Bill.

**THE PREVENTION OF CATTLE MENACE ON ROADS BILL, 1995**

**SHRI SURESH PACHOURI** (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for the prevention of cattle straying on roads and other public places, causing thereby fatal road accidents and defilement of public places, by providing deterrent punishments for the cattle owners, who let their cattle stray on roads and other places to feed on litter and also for the impounding and public auction of such straying cattle and for matters connected therewith.

*The question was put and the motion was adopted.*

**SHRI SURESH PACHOURI:** Sir, I introduce the Bill.